													Annexure	
Name of the Corporate Debtor Snehanjali				ehanjali and S.B. Developers Private Limited										
Date of commencement of CIRP 07-03-202			7-03-2024											
List of creditors as on 0			05-02-2025											
				List of unsecured fin	ancial creditors (othe	r than financial cre	ditors belonging to	any class of credit	ors)					
													(Amount in R	
SI.	Name of the creditor	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent claim	mutual dues, that may be set off	not admitted	under verification		
1	Hive Carbon Zero Developers Private Limited	11-06-2024	52,30,02,640	52,30,02,640	Unsecured loan	-	Yes	0.00%		-\			Admitted as per NCLT order	
2	Harshit Bheda	21-03-2024	2,94,05,350	22,55,350	Unsecured creditor	-	No	0.05%	-	-	2,71,50,000		Admitted as per NCLT order	
3	Himanshu Bheda HUF	21-03-2024	2,26,05,350	22,55,350	Unsecured creditor	-	No	0.05%			2,03,50,000	- 1 - 1	Admitted as per NCLT order	
4	Himanshu K Bheda HUF	21-03-2024	1,33,58,940	27,06,180	Unsecured creditor	-	No	0.06%		to the way in	1,06,52,760	-	Admitted as per NCLT order	
5	Conception John Rumao	28-03-2024	3,86,22,452	1,25,81,600	Unsecured creditor	-	No	0.28%	-	- -	2,60,40,852		Provisionally admitted (as per NCLT order), however, the admission is subject to NCLAT's decision	
			62,69,94,732	54,28,01,120		-		0.43%	-	7.7	8,41,93,612			

Note: The above list is subject to change upon receipt of further information on existing claims

Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations